

programme can be implemented giving shape to the aspirations of the people there.

**(viii) Need to clear pending irrigation projects in Rayalseema region of Andhra Pradesh**

SHRI A. PRATHAP SAI (Rajampet): Many irrigation projects in the most backward region of Rayalseema in Andhra Pradesh are before Central Government pending for clearance since long. Rayalseema region which consists of four districts Cuddapah, Anantapur, Chittoor and Kurnool, the rain-fall is below 600 mm. in a year. In the 19th Century the famine used to occur once in 5 years. In the 20th Century, it occurred once in three years. Most of the village people suffer for want of drinking water. Due to the above stated reasons, the main pending projects like Telugu Ganga, Galeru, Nagri, Hinidhri-Niva, should be cleared and if necessary, financial assistance should be provided by the Union Government. The above projects if taken up, will irrigate another 25 to 30 lakh acres. The estimated cost of all the pending projects of Rayalseema, will be around Rs. 1700 crores. Desertification can be prevented in the region as predicted by the Geological Survey of India only if all the said projects are cleared within 15 years. It will be sufficient to irrigate all the cultivable land of Andhra Pradesh say 287 lakh hectares, which would ultimately result removal of poverty, checking of desertification, drought and famine and would also generate employment opportunities.

MR. SPEAKER: There were discussions held with the leaders of the parties and it is now agreed that Demands of the Irrigation Ministry should be taken up now and first. Yesterday also, I think, it was announced in the House.

So we take up the discussions of Demands of the Irrigation Ministry.

[*Translation*]

SHRI HARADHAN ROY (Asansol): Mr. Speaker, Sir, I am on a point of order. Yesterday, at the time of discussion and voting on Railway Budget, my cut-motion was moved separately and separate voting was done on it. It is nowhere mentioned in the Bulletin, whereas voting on my cut-motion was done in the august House itself.

[*English*]

SHRI PAWAN KUMAR BANSAL (Chandigarh): Those were moved by the hon. Member but those were not voted upon yesterday.

SHRI ANIL BASU (Arambagh): This is just for records, Sir.

MR. SPEAKER: O.K.

12.47 hrs.

DEMAND FOR GRANTS  
(GENERAL),  
1994-95

**Ministry of Water Resources**

[*English*]

MR. SPEAKER: The House will now take up discussions and voting on Demand No. 82 relating to the Ministry of Water Resources for which five hours have been allotted. Hon. Members present in the House, whose cut-motions to the Demands for Grants have been circulated may, if they desire to move their cut-motions, send slips to the Table within 15 minutes indicating the serial